

**GOVERNMENT OF INDIA  
MINISTRY OF HEALTH AND FAMILY WELFARE  
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA  
UNSTARRED QUESTION NO. 4892  
TO BE ANSWERED ON 31<sup>ST</sup> MARCH, 2017**

**MANAGEMENT QUOTA IN MEDICAL COLLEGE**

**4892. SHRI DILIP PATEL:**

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) the number of medical colleges in the country at present operating under Government and private sector, State/UTwise along with the seats therein and their fee structure;
- (b) whether few seats have been reserved under management quota in Government and private medical colleges;
- (c) if so, the number of the students who got admission through management quota in medical colleges during the last two years; and
- (d) the steps taken by the Government to curb such practices as quality would be compromised by such admission through management quota in medical colleges?

**ANSWER**

**THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND  
FAMILY WELFARE  
(SHRI FAGGAN SINGH KULASTE)**

(a): Details are given in the Annexure. The Central Government does not fix the fee. The respective State Governments are responsible for fixation of fees in case of Government medical colleges. However, in the case of private unaided medical colleges, the fee structure is decided by a Committee set up by the respective State Governments under the Chairmanship of a retired High Court Judge in pursuance of the directions of the Hon'ble Supreme Court of India. It is for the Committee to decide whether the fee hike proposed by an Institute is justified and the fee fixed by the Committee is binding on the Institute.

(b) & (c): There is no management quota in Government Medical Colleges. The management quota in private Medical Colleges is decided by the respective State Governments.

(d): Regulations on Graduate Medical Education 1997 have been amended on 10<sup>th</sup> March, 2017 mandating a common counseling for admission to MBBS course in all Medical Educational Institutions on the basis of merit list of the National Eligibility Entrance Test.

.....

Annexure

STATE WISE DETAILS OF MEDICAL COLLEGES FOR AY 2016-17							
Sl. No.	State	Government		Private		Total	
		No. of College	Seats	No. of Colleges	Seats	No. of Colleges	Seats
1	Andhra Pradesh	13	2050	19	2750	32	4800
2	A & N Islands	1	100	0	0	1	100
3	Assam	6	726	0	0	6	726
4	Bihar	9	950	4	400	13	1350
5	Chandigarh	1	100	0	0	1	100
6	Chhattisgarh	6	650	3	450	9	1100
7	Delhi	6	900	2	200	8	1100
8	Goa	1	150	0	0	1	150
9	Gujarat	11	1930	14	1600	25	3530
10	Haryana	4	500	6	750	10	1250
11	Himachal Pradesh	3	300	1	150	4	450
12	Jammu & Kashmir	3	400	1	100	4	500
13	Jharkhand	3	350	0	0	3	350
14	Karnataka	18	2300	38	5945	56	8245
15	Kerala	9	1250	24	2800	33	4050
16	Madhya Pradesh	6	800	12	1800	18	2600
17	Maharashtra	22	3050	28	4070	50	7120
18	Manipur	2	200	0	0	2	200
19	Meghalaya	1	50	0	0	1	50
20	Orissa	3	650	5	600	8	1250
21	Pondicherry	1	150	7	1050	8	1200
22	Punjab	3	500	7	875	10	1375
23	Rajasthan	8	1450	8	1200	16	2650
24	Sikkim	0	0	1	100	1	100
25	Tamil Nadu	23	3015	26	3600	49	6615
26	Telangana	6	1000	18	2650	24	3650
27	Tripura	2	200	0	0	2	200
28	Uttar Pradesh	16	2049	29	4000	45	6049
29	Uttarakhand	3	350	3	450	6	800
30	West Bengal	14	2150	4	550	18	2700
31	AIIMS*	7	673	0	0	7	673
32	JIPMER*	1	150	0	0	1	150
	<b>TOTAL</b>	<b>212</b>	<b>29093</b>	<b>260</b>	<b>36090</b>	<b>472</b>	<b>65183</b>